

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-612/2016 in  
OA-1232/2014**

**New Delhi this the 20<sup>th</sup> day of March, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Jaibir Antil,  
S/o Sh. Rajmal Antil,  
Age 33 years,  
Office in charge/Superintendent,  
R/o H. No. D-59, MCD Colony,  
Azadpur, Delhi.

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Petitioner

Versus

1. Sanjay Kumar Saxena,  
Director,  
Department of Women & Child Development,  
Government of NCT of Delhi,  
1, Canning Lane, K.G. Marg,  
New Delhi-110001.

2. Dr. Dilraj Kaur,  
Secretary,  
Department of Women & Child Development,  
Government of NCT of Delhi,  
1, Canning Lane, K.G. Marg,  
New Delhi-110001.

3. Subhash Gautam,  
Superintendent,  
OHB-II,  
Seva Kutir Complex,  
Kingsway Camp,  
Delhi-110009.

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Respondents

(through Ms. Sangita Rai for Ms. Sangeeta Tomar)

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the petitioner. Ms. Sangita Rai has appeared on behalf of Ms. Sangeeta Tomar and submitted that the order of this Tribunal has been

challenged by the respondents vide writ petition no. 894/2017 before Hon'ble High Court of Delhi. Hon'ble High Court vide order dated 03.02.2017 have directed as follows:

"The petitioner will deposit the entire amount in the Court, including 50% backwages. The deposit will be made on or before 28<sup>th</sup> February, 2017.

It will be open to the petitioner to initiate appropriate proceedings in accordance with law on account of alleged misconduct without prejudice to their rights and subject to outcome of the present writ petition. Issue notice to the respondent returnable on 24<sup>th</sup> April, 2017."

2. The respondents have further submitted that in compliance of the order of Hon'ble High Court, an amount of Rs. 4,51,338/- has been deposited. Since the High Court is seized of the matter, we close this CP at this stage and discharge the notices issued to the alleged contemnors. The petitioner can however seek revival of the CP in case he succeeds in Writ Petition.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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